

Des.No. 1767/2020

Dated: 06.08.2020

Office of the  
Prl.District & Sessions Judge,  
Kodagu, Madikeri.

Dated: 6<sup>th</sup> August 2020.

Phone: 08272 - 225373.

### NOTIFICATION

One of the court staff of District Court, Madikeri tested positive of Corona Virus as per intimation of District Health Officer. Hence, the District Health Officer, requested for sanitization of the court building for the precaution and safety measure of the court officials.

In anticipation of permission of Hon'ble High Court of Karnataka and keeping in view of the safety of the Advocates, litigant public, officers/officials of the Madikeri District court complex, it is hereby notified that, all the Courts of District Court complex of Madikeri will remain closed for 02 days i.e 06.08.2020 & 07.08.2020 for sanitization.

(CHANDRASHEKARA.P.S)

I /c Prl.District & Sessions Judge,  
Kodagu, Madikeri.

#### **Copy submitted to :**

- 1.The Registrar General, Hon'ble High Court of Karnataka, Bengaluru
- 2.The Registrar, infrastructure and Maintenance, Hon'ble High Court of Karnataka, Bengaluru

#### **Copy forwarded for information and necessary action :**

1. The Senior Civil Judge and CJM, Madikeri
2. The Member Secretary, DLSA, Madikeri
3. The Prl.Civil Judge & JMFC, Madikeri

4. The Addl.Civil Judge & JMFC, Madikeri
5. The II Addl.District & Sessions Court, Kodagu-Madikeri (Sitting at Virajpet)
6. The President, Bar Association, Madikeri/Virajpet
7. The Deputy Commissioner, Kodagu District.
8. The Superintendent of Police, Kodagu-Madikeri-with a request to circulate among all the police stations in Kodagu District.
9. The Superintendent of Prison, Kodagu-Madikeri.
10. The Software Technician, District Court, Madikeri-with a direction to webhost the same.
11. Office copy.